

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. 31/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Prashant Gupta

...Petitioner

Versus

Abhinandan Land Developers Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Akshita Koolwal, Adv.
For the Respondent : Vartika Mehra, Adv.

ORDER

Heard Ms. Akshita Koolwal, Adv. appearing on behalf of the Petitioner.
Ms. Vartika Mehra, Adv. appearing on behalf of the Respondent. On the request
of both the counsels, the matter is adjourned. List the matter on 05.08.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

July 02, 2024